



BY E-MAIL/ 25/05/2019

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/2018/ 2513 /A

From :- Shri Robin Phukan,
Registrar General,
Gauhati High Court,
Guwahati.

To, Smti Anubha Das
Principal Judge, Family Court-I
Kamrup, Guwahati.

Dated Guwahati the 10th May, 2019.

Sub: **Permission to visit Thailand.**

Ref:- Letter No. FCG 1/19/06/19 dated 03.05.2019

Madam,

With reference to the above, I am directed to inform you that, you are allowed to visit Thailand during the Puja vacation with station leave permission w.e.f. the morning of 07.10.2019 till the evening of 18.10.2019, as prayed for.

Yours faithfully,


REGISTRAR GENERAL